


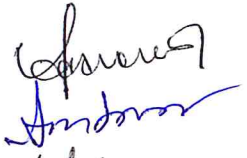
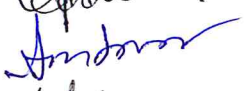

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/ /2015
PETITION NUMBER : CP⁵⁶34/2015
NAME OF THE PETITIONER(S) : Dr. A.C. Velayudhan & 3 others
NAME OF THE RESPONDENT(S) : M/s Punarjani Securities Limited & 9 others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

- 1) SUSHMITA UDAYSHANKAR COUNSELS FOR R2 & R11 
- HEMA SRINIVASAN
- MOHAMED JAVED SHERIF
- 2) R. SANKARANARAYANAN Senior Counsel for Respondents
- 2) VIJAYA PRASHANTH S Counsel for petitioner 
- A.M. SREEDHARAN. 
- A.G. SATHYANARAYANA. 
- 3) S. P. MURALEKRISHNAN Counsel for R1 and R12. S.P. murali.krishnan

ORDER

Counsel representing both the parties are present. The counsel for respondents submitted final arguments. Counsel for petitioner submitted that he shall also file written submissions within two weeks and furnish copy of the same to the other side. Order is reserved.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)